

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-67/2022/2342/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Lohit Kumar Saikia,  
District & Sessions Judge,  
Sivasagar.

Dated Guwahati the <sup>J</sup> 21 March, 2023.

Sub: **Station leave .**

Ref:- Your letter No. DJSV/STDR/2023/1697, dtd. 17.03.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 24.03.2023 till the morning of 27.03.2023**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-67/2022/2343/A, dated , 21-03-2023**

Copy to:

✓. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**